

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 7th day of March, 2024

No. HC.VII-8/2024/2132/A In partial modification to High Court's Notification No. HC.VII-08/2024/1841/A dated the 4th day of March, 2024, the present designation of Shri Manash Pratim Bhuyan be read as "Civil Judge (Jr. Div.) No. 1", Karbi Anglong, Diphu.

This modification is with regard to the fact that Shri Manash Pratim Bhuyan joined as Civil Judge (Jr. Div.) No. 1, Diphu on 01.03.2024 in pursuant to earlier Notification No. HC.VII-17/2023/5366/A dated the 15th June of 2023 of Gauhati High Court.

No. HC.VII-8/2024/2133/A In partial modification to High Court's Notification No. HC.VII-08/2024/1850/A dated the 4th day of March, 2024, the Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati, is requested to appoint Shri Pranjal Bora as Presiding Officer, Industrial Tribunal, Cachar, Slichar & Shri Lohit Kumar Saikia as Presiding Officer, Industrial Tribunal, Guwahati.

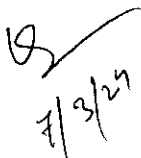
By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-8/2024/2134-2146/A.

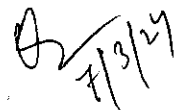
Dated 07.03.2024

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. Shri Manash Pratim Bhuyan, Civil Judge (Jr. Div.) No. 1, Karbi Anglong, Diphu
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.


7/3/24

9. The Private Secretary to Hon'ble Mr. Justice/ Mrs. Justice _____
Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


7/3/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI